

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:6233

ANSWERED ON:04.05.2010

SUGAR UNDER PDS

Baalu Thiru Thalikkottai Rajuthevar;Karanakaran Shri P.;Rajbhar Shri Ramashankar;Reddy Shri Anantha Venkatarami;Shanavas Shri M. I.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the total stock of sugar with the Government alongwith the quantum supplied through Public Distribution System (PDS) during each of the last three years and the current year;
- (b) whether several State Governments have requested the Union Government for additional allocation of sugar in view of the price rise;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government is considering to allocate additional quota of sugar at economic cost;
- (e) if so, the details thereof, State-wise; and
- (f) the present policy regarding regulation of sugar supply?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The stocks of sugar are maintained by sugar mills, importers and traders. Hence, it is not possible to indicate the quantum of stocks of sugar. The quantum of sugar allocated to State Governments/UT Administrations during last three sugar seasons and the current sugar season is indicated below:

Sugar season Quantity (in lac tonnes)

2006-07	22.30
2007-08	24.07
2008-09	25.58
2009-10	17.00
(upto May, 2010)	

(b) & (c): In the recent past, the Union Government has received requests from Government of Kerala and Assam for additional allocation of levy sugar for festivals. The Government of Utrakhand requested additional allocation for Maha Kumbh Mela. The Government of Tamil Nadu requested for increase in the allocation of levy sugar of the States corresponding to the enhancement of levy percentage from 10% to 20%. The Government of Bihar requested for enhancement of their levy sugar quota. During the Chief Ministers meeting held on 6.2.2010, Mizoram requested for raising the current allocation from 666 MT to 800 MT per month; Andhra Pradesh requested for increase in allocation so as to ensure that card holders get at least 1 kg per month; and Orissa requested for allocation of sugar for APL families also at subsidized rate.

In February, 2001, the Central Government restructured supply of levy sugar for distribution under Public Distribution System (PDS) and restricted its supply to Below Poverty Line (BPL) families throughout the country except the North Eastern States, Hill States and Island territories where universal coverage was allowed. This was done with a view of better targeting of PDS beneficiaries.

The Central Government has not accepted the request for additional allocations. However, the monthly levy sugar quota of Bihar State has been restored in full with effect from April, 2010.

(d): No, Sir.

(e): Does not arise.

(f): At present, the Central Government is following policy of partial control of sugar under which a part of sugar production is requisitioned as levy sugar (at present 20% for 2009-10 sugar season) for distribution in the PDS at a uniform retail price and rest of

the production is allowed to be sold as non-levy sugar subject to regulated release mechanism policy.